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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.37/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company		Jai Kumar Karnani & OrsVersus-Karanani Finance Enterprise.Ltd. & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorize Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	MR. D.N. 1	BOSE, SR. ADV. SHARMOT, ADV. ATA DAS, ADV.	J Pelitioner	Sub-A-00 14.12.2017
2)	HER. WIRMAL	O BONGRII, SR. ADV YA DASGUPTA, AM T BISCOAS, AM	> \ \ \ \ . \ \ . \ \ . \ \ . \ \ \ \ \	Meison

## ORDER

Ld. Counsel for the petitioners and the respondent Nos. 4 and 5 are present.

List it on 15/02/2018 along with I.A.

(Jinan K.R.) Member (J)

V.P.Singh) Member (J)